

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 140
(IB)-922(PB)/2018

IN THE MATTER OF:

State Bank of India	Applicant/petitioner
Vs.		
M/s. Advance Sufactanta India Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016
Order delivered on 17.10.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent(s): Mr. G.P Madaan, Mr. Utkarsh Mishra, Ms. Pooja Singh, Advs. for RP

ORDER

Learned counsel for the RP states that in compliance of the order dated 11.10.2019, Resolution Professional namely Mr. K.G Somani is not present today due to some bereavement in his family.

List on 31.10.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

17.10.2019
Aarti Makker